



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**C.P. No. 159/2021  
in  
O.A. No. 1934/2020**

**This the 22<sup>nd</sup> Day of July, 2021**

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Kalpesh Vaishnav  
Aged about 30 years, Group – B  
S/o Kandas Vaishnav,  
R/o Block – 21, Flat – 401,  
Nurse Residential Complex,  
Srinivaspuri, New Delhi - 110065

... Petitioner

(By Advocate : Shri Gyanant Kumar Singh)

**Versus**

Prof. Randeep Guleria, Director,  
All India Institute of Medical Sciences (AIIMS),  
Ansari Nagar, New Delhi - 110029

... Respondent

(By Advocates : Shri Kaushal Gautam and Shri Hanu Bhaskar)



## **O R D E R (ORAL)**

**Mr. Justice L. Narasimha Reddy :**

This contempt case is filed alleging that the respondents did not comply with the Order dated 11.02.2021 passed by this Tribunal in OA No.1934/2020 and batch. The direction issued in the OA was that the posting of the Nursing Officers shall be made without reference to the social status or the other factors of reservation.

2. The respondents filed a detailed counter affidavit. It is stated that in compliance with the order passed in the OA, a statement of revised allocation was issued on 09.07.2021, and the posting of many Nursing Officers, was changed. Learned counsel for the applicants submits that the order stood complied with. We, therefore, close the contempt case.

**(A.K. Bishnoi)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/vinita/vb/ns/akshaya/